

**MADHYA PRADESH STATE JUDICIAL ACADEMY**  
**HIGH COURT OF M.P., JABALPUR**

**Schedule of the Specialised Educational Programme on –  
Cyber Laws, Cyber Forensics & Electronic Evidence**

**22.02.2019 & 23.02.2019 (MPSJA)**

**DAY ONE: 22.02.2019 (FRIDAY)**

<b>SESSIONS</b>	<b>TIME</b>	
<b>I</b>	<b>10:00 AM to 10:30 AM</b>	<i>Introductory Session followed by Group Photograph</i> – By <b>Officers of MPSJA</b> <b>&amp;</b> <b>Officers of State Cyber Police</b>
<b>II</b>	<b>10.30 AM to 11.45 AM</b>	Introduction to Computers and communication technology <ul style="list-style-type: none"> <li>◦ Working of Computer System</li> <li>◦ Memories</li> <li>◦ Input &amp; Output</li> <li>◦ Saving, retrieval, transmission &amp; reproduction of data</li> <li>◦ Evidence in computers</li> </ul> – By <b>Shri Kuldeep Singh Kushwah,</b> <b>Registrar I.T.,</b> <b>High Court of M.P., Jabalpur</b>
<b>TEA BREAK 11.45 AM to 12.00 Noon</b>		
<b>III</b>	<b>12.00 noon to 01.45 PM</b>	(i) Networking Technology <ul style="list-style-type: none"> <li>◦ Working of internet (server)</li> <li>◦ Concept of IP Address</li> </ul> (ii) Working of Mobile Phones, CDR and Social Networking <ul style="list-style-type: none"> <li>◦ Mobile Communication &amp; CDRs</li> <li>◦ Data, IP Address &amp; IPDR</li> <li>◦ Collection &amp; Analysis of information from Social Networking Sites</li> <li>◦ Collection &amp; Analysis of information from Emails &amp; Websites</li> </ul> <p align="right">(.....Contd.)</p> – By <b>Shri Sudeep Goenka,</b> <b>AIG, State Cyber Police</b>
<b>LUNCH BREAK (1.45 PM to 2.30 PM)</b>		
<b>IV</b>	<b>02.30 PM to 03.15 PM</b>	Working of Mobile Phones, CDR and Social Networking <ul style="list-style-type: none"> <li>◦ Mobile Communication &amp; CDRs</li> <li>◦ Data, IP Address &amp; IPDR</li> <li>◦ Collection &amp; Analysis of information from Social Networking Sites</li> <li>◦ Collection &amp; Analysis of information from Emails &amp; Websites</li> </ul> – By <b>Shri Sudeep Goenka,</b> <b>AIG, State Cyber Police</b>
<b>TEA BREAK 3.15 PM to 3.30 PM</b>		
<b>V</b>	<b>3.30 PM to 4.30 PM</b>	Different Cyber Crimes : Case Studies  – By <b>Shri Jitendra Singh</b> <b>S.P., Cyber Crimes, Indore Zone</b>
<b>SHORT BREAK 04.30 PM to 04.40 PM</b>		
<b>VI</b>	<b>04.40. PM to 05.30 PM</b>	Collection & Analysis of Digital Evidence : Investigator's Perspective <ul style="list-style-type: none"> <li>◦ Hash Value</li> <li>◦ Seizure Techniques</li> <li>◦ Forensic Analysis</li> <li>◦ Mobile Data</li> <li>◦ Hardware &amp; Software Tools</li> </ul> – By <b>Shri Jitendra Singh</b> <b>S. P., Cyber Crimes,</b> <b>Indore Zone</b>

<b>DAY TWO: 23.02.2019 (SATURDAY)</b>		
<b>I</b>	<b>09.30 AM to 10.30 AM</b>	Admissibility of Electronic Records – By <b>Shri Yashpal Singh, OSD, MPSJA</b>
<b>SHORT BREAK 10.30 AM to 10.40 AM</b>		
<b>II</b>	<b>10.40 AM to 12.00 Noon</b>	Recording of electronic evidence <ul style="list-style-type: none"> <li>◦ CDR</li> <li>◦ Audio</li> <li>◦ Video</li> <li>◦ Email</li> <li>◦ Hard disk/Pen drive</li> <li>◦ Contents of website</li> <li>◦ Whatsapp etc.</li> <li>◦</li> </ul> – By <b>Shri Yashpal Singh, OSD, MPSJA</b>
<b>TEA BREAK 12.00 Noon to 12.15 PM</b>		
<b>III</b>	<b>12.15 PM to 01.45 PM</b>	Probative Value of Electronic Records : Appreciation & Judging – By <b>Smt. Sangeeta Yadav, Faculty Member, MPSJA</b> & – By <b>Shri Yashpal Singh, OSD, MPSJA</b>
<b>LUNCH BREAK (01:45 PM to 02:30 PM)</b>		
<b>IV</b>	<b>02.30 PM to 03.15 PM</b>	Misc. issues relating to Electronic Records – By <b>Smt. Sangeeta Yadav, Faculty Member, MPSJA</b>
<b>TEA BREAK 3.15 PM to 3.30 PM</b>		
<b>V</b>	<b>03:30 PM to 03:55 PM</b>	Open Interactive Session – By <b>Shri Sudeep Goenka, AIG, State Cyber Police,</b>  <b>Smt. Sangeeta Yadav, Faculty Member, MPSJA</b> & <b>Shri Yashpal Singh, OSD, MPSJA</b>
<b>SHORT BREAK 03:55 PM to 04:00 PM</b>		
<b>VI</b>	<b>04:00 PM to 05:00 PM</b>	Offences Under the Information Technology Act, 2000 – By <b>Shri Prashant Mali, Advocate and Cyber Law Expert, Mumbai</b>
<b>VII</b>	<b>05.00 PM Onwards</b>	Valedictory Session – By <b>Officers of MPSJA &amp; Officers of State Cyber Police</b>

- Note:* (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.  
(2) The Time Table is subject to change as per exigencies.  
(3) Use of Cell Phones in the Conference Hall is strictly prohibited.

**DIRECTOR**